12.051 hrs.

PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I lay on the Table the Press Council Bill, 1965 passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 3rd November, 1965.

12.05 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE.

FIFTEENTH REPORT

Shri Man Sinh P. Patel (Mehsana): Sir, I beg to present the Fifteenth Report of the Committee on Absence of Members from the Sittings of the House.

12.05% hrs.

RE: PRESENTATION OF PETITION

Mr. Speaker: Shri C. K. Bhatta-charyya. He is absent.

12.06 hrs.

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 22nd November, 1965, will consist of:—

- Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion and voting on the Supplementary Demands for Grants (Karala) for 1965-66.

(3) Consideration and passing of: -

The Delhi Secondary Education Bill, 1964.

The Delhi Administration Bill, 1965.

The Goa, Daman and Diu (Absorbed Employees) Bill 1965.

The Indian Official Secrets (Amendment) Bill. 1965.

The Employees State Insurance (Amendment) Bill, 1965.

- (4) Discussion on the Annual Report of the Life Insurance Corporation of India for the year ended 31st March, 1964, on a motion to be moved by Dr. L. M. Singhvi on Tuesday, the 23rd November, 1965 at 3 P.M.
- (5) Further discussion on Shri Yashpal Singh's motion regarding Report of the Backward Classes Commission on Thursday, the 25th November, 1985 at 2.30 p.m.

Mr. Speaker: I suggested last time that I would not allow more than two minutes to one Member and only items are to be mentioned. Shri Baneriee

Shri S. M. Banerjee (Kanpur): Sir, I would only submit that a discussion on the food situation has not been given for the next week.

Mr. Speaker: Would he allow me for a minute? In that connection I have also to say to the Government that I have been receiving many notices on the scarcity of food and fodder and acute drought conditions in many parts of our country and I have been disallowing all those notices saying that there is a debate coming just in the near future; but, so far no date has been notified. Either some date might be fixed for the debate, or I shall have to admit those notices.

Shri Satya Narayan Sinha: As I have already explained to you in your Chamber, we are going to fix the 1st and the 2nd of next month for this debate. Next week the Food